

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 35/(CG)/2015  
CA. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

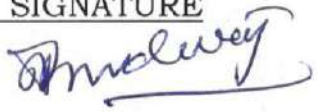

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017

NAME OF THE PARTIES: Smt. Prabha Vaishnav  
V/s

M/s. K V Education Ventures Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAJ * Shri V. P. VERMA	Advocate for Petitioner	
2.	Dhruv Akbani	Adv. for R-1	

Order

TCP No.35/397-398/NCLT/MB/CG/2015

At request of the parties, list this matter for Settlement along with another  
connected matter i.e. TCP/60/397-398/2013 on 8.2.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)